

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2021

It is for information to the candidates who have been selected for interview under District Judge (Entry Level), Direct from Bar Exam- 2021 that upon 1st stage scrutiny / verification of the application forms and documents uploaded by them in light of the Court's Notice dated 15.07.2023, certain discrepancies have been found.

The same have been indicated against the respective names of the candidates in the tabular chart (annexed herewith as Annexure-I) and accordingly they are directed to remove the defect(s) as pointed out in his / her individual case and to bring the required documents with them on the respective dates of their interview.

Details of discrepancies found upon Scrutiny and steps to be taken by the candidates for removal of the same are broadly mentioned below –

Sl. No.	Discrepancies found	Steps to be taken by the candidate to remove the discrepancies.
1.	Some candidates have not uploaded their Matric / Intermediate / Graduation / LL.B. Marksheet and / or Certificates.	The candidates are directed as a last chance to upload the scanned copies of their documents. For which purpose, the website of the Court shall be opened on 26.07.2023 and shall remain accessible till 29.07.2023.
2.	Some candidates have either not uploaded Declaration regarding their income / 24 Cases or have uploaded the same but not as per the requirement.	
3.	Spellings of Names / Father's Name entered by several candidates in their online application forms are not matching with that mentioned in their certificates or vice versa.	The candidates are directed to clarify their position on affidavit which they have to submit on their respective dates of interview.
4.	Some candidates have committed mistakes / errors in mentioning their correct date of enrolment in online application form.	

5.	Some candidates have mentioned regarding criminal cases filed against them in their online application form.	The candidates against whom cases are pending, provisionally allowed to appear at the interview subject to the condition that they submit on affidavit the present status and nature of the case along with the copy of the FIR and bring / produce the same on their respective dates of interview.
6.	Several candidates have written regarding their additional qualification in online application but they have not uploaded the certificates in respect of the same. Although it is fact that in the Court's Notice (referred to above) it is not said so.	The candidates are directed to bring with them the documents / certificates in support of their additional qualification(s) as mentioned in their online application form and produce the same on their respective date of interview.
7.	Some candidates who are in service have either not uploaded 'No Objection Certificate / Permission from employer' or have uploaded the same but there is no mention about permission specifically to appear in the said interview.	The candidates are directed to bring 'No Objection Certificate / Permission from employer' which specifically mentions about no objection or permission regarding participation / appearance in the interview to be held under District Judge (Entry Level), Direct from Bar Exam-2021 and produce the same on their respective dates of interview or latest by 04.08.2023 i.e. the date on which the interview will be concluded.
8.	Some candidates have either not uploaded Experience Certificate or uploaded but the same is not as required.	The candidates are directed to bring with them the up-to-date Experience Certificate and produce the same on their respective dates of interview.
9.	Some candidates belonging to BC / EBC category have not uploaded Caste Certificate or have uploaded the same but there is no mention about Creamy Layer or the same is prior to one year as on date.	The candidates of BC / EBC category who have not uploaded Caste Certificate or have uploaded but there is no mention about Creamy Layer, are directed to bring with them the recent Caste Certificate showing that they do not belong to creamy layer and produce the same on their respective date of interview. Further, who have uploaded their Caste Certificate mentioning / showing that they do not belong to creamy layer but the same is issued prior to 1 year as on date, they are directed to produce a Declaration in prescribed proforma (Form-XVIII B) in light of the letter No. 15440 dated 05.12.2017 of the General Administration

		Deptt., Govt. of Bihar (annexed herewith as Annexure-II) on their respective dates of interview
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If any candidate fails to remove the discrepancies as pointed out in his/her individual case, his/her candidature will be liable to be rejected.

Further, if any other discrepancy(ies) is found in their documents/certificates or required at the time of interview, the candidates may be asked to submit an undertaking to remove the same or to furnish the required documents within the specified period.

Candidates may furnish additional information / developments which they deem necessary on their respective dates of interview.

Candidates are requested to keep visiting the website of the Patna High Court regularly for further updates.

By order of the Court

Patna High Court, Patna

Dated: 25.07.2023



Registrar General

Annexure-I

Tabular Chart showing discrepancies found in the 1st stage verification of the documents uploaded by the candidates selected for interview under the District Judge (Entry Level), Direct from Bar Exam-2021.

<u>Sl. No.</u>	<u>Roll No.</u>	<u>Name</u>	<u>Remarks</u>
1.	10366	ANIL KUMAR	<ol style="list-style-type: none">1. Matriculation Marksheet not uploaded2. Intermediate Marksheet not uploaded3. Graduation Marksheet not uploaded4. Details of cases pending against the candidate and their present status on affidavit required
2.	10430	UPENDRA KUMAR	<ol style="list-style-type: none">1. Matriculation Marksheet not uploaded2. Passed Intermediate in 2001 but the candidate has filled up 2016 in the application form.3. Declaration regarding net income is not as per requirement (Declaration for the Financial Year 2017-18 is not given)
3.	10475	MANOJ KUMAR	<ol style="list-style-type: none">1. Spelling of Father's name in the Caste Certificate & Residential Certificate differs from that on the Online Application Form (In caste certificate & residential certificate father's name is written as Tarkeshwar Sahani whereas in Online Application form his father's name is written as Tarkeshwar Shahni).2. Declaration regarding net income is not as per requirement (Declaration for the Financial Year 2017-18 is not given)3. Declaration regarding 24 cases is not as per requirement (Declaration for the Financial Year 2017-18 is not given)4. Caste Certificate is of prior to one year.
4.	10658	AZHAR ALAM	<ol style="list-style-type: none">1. Declaration regarding net income is not as per requirement, i.e., in terms of financial year2. Declaration regarding 24 cases is not as per requirement, i.e., in terms of financial year3. Caste Certificate is of prior to one year4. Date of enrolment in Bar Council is 04.09.2010 as per certificate but the candidate has entered the same as 03.09.2010 in the application form

5.	10678	MOHD MUSHAHID HUSSAIN	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Intermediate Certificate not uploaded. 3. Graduation mark-sheet not uploaded 4. Declaration regarding net income is not as per requirement, i.e., in terms of financial year 5. Declaration regarding 24 cases is not as per requirement, i.e., in terms of financial year 6. Experience Certificate (up-to-date) not uploaded
6.	10698	MANORANJANI SHAW	<ol style="list-style-type: none"> 1. Matriculation Certificate not uploaded 2. Declaration regarding net income is not as per requirement, i.e., in terms of financial year. 3. Name of the candidate in all the educational Marksheet/ Certificates is written as Manoranjani while in application form and declaration, it is Manoranjani Shaw 4. Certificate of LLM & PGDHR not uploaded 5. Experience Certificate (up-to-date) not uploaded
7.	10792	SHRI KANT SINGH	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Declaration regarding net income is not as per requirement, i.e., in terms of financial year 3. Declaration regarding 24 cases is not as per requirement, i.e., in terms of financial year 4. Certificate of M.A. not uploaded
8.	10807	ALAKH KUMAR	Not uploaded any documents
9.	10809	BINOD KUMAR	<ol style="list-style-type: none"> 1. Matriculation Certificate not uploaded 2. No Objection Certificate/permission for appearing in the interview has not been uploaded 3. Caste Certificate is of prior to one year.
10.	10896	SWETA SHAHI	<ol style="list-style-type: none"> 1. Date of enrolment in Bar Council is 28.10.2002 as per certificate but the candidate has entered the same as 28.09.2002 in the application form 2. Experience Certificate in the name of Sweta Shahi is required as entered in the application form and signed 3. No Objection Certificate not uploaded. Instead an undertaking has been uploaded by the candidate showing that she has applied for the same and produce it when she get it. 4. Caste Certificate showing that the candidate does not belong to Creamy Layer is of prior to one year. Further, the recent Caste Certificate submitted by the candidate does not mention about the candidate does not belong to Creamy Layer

11.	10902	RAJESH MOHAN	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Intermediate Marksheet not uploaded 3. Original Certificate of Graduation & LL.B. not uploaded. Rather he has uploaded Provisional Certificate 4. Caste Certificate showing that the candidate does not belong to Creamy Layer is not uploaded 5. Declaration regarding net income not uploaded 6. Declaration regarding 24 cases not uploaded
12.	10975	SANJEET KUMAR	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Intermediate Marksheet not uploaded 3. Graduation Marksheet not uploaded 4. Caste Certificate is of prior to one year.
13.	10999	SANJEET KUMAR SINGH	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Declaration regarding net income is not as per requirement, i.e., in terms of financial year 3. Declaration regarding 24 cases is not as per requirement, i.e., in terms of financial year 4. Experience Certificate (up-to-date) not uploaded 5. No Objection Certificate/permission for appearing in the interview has not been uploaded
14.	11002	ANIL KUMAR BHARDWAJ	<ol style="list-style-type: none"> 1. Declaration regarding net income is not proper (Financial Year & Assessment Year is not proper) 2. Details of cases pending / disposed of against the candidate and their present status on affidavit required
15.	11079	MANISH KUMAR PANDEY	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Intermediate Marksheet not uploaded 3. Graduation Marksheet not uploaded 4. LL.B certificate is showing that the candidate has passed LL.B. for the examination held in December, 2009 but the Certificate issued is of dated 14.06.2009 5. Declaration regarding net income is not as per requirement, i.e., in terms of financial year 6. Declaration regarding 24 cases is not as per requirement, i.e., in terms of financial year 7. Experience Certificate (up-to-date) not uploaded. Further, spelling of his father's name in experience certificate is different from that on the online application form
16.	11103	RAJESH KUMAR	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Caste Certificate is of prior to one year 3. No Objection Certificate/permission for appearing in the interview has not been uploaded

17.	11105	MURARI KUMAR ARYA	<ol style="list-style-type: none"> 1. Spelling of Father's name in intermediate certificate is different from that on the online application form. 2. Original certificate of graduation is not uploaded. (However, he has uploaded Provisional certificate of Graduation) 3. Caste Certificate is of prior to one year 4. LL.M. certificate not uploaded 5. Experience Certificate not as per requirement 6. Declaration regarding net income is not as per requirement (Declaration for the Financial Year 2017-18 is not given) 7. Declaration regarding 24 cases is not as per requirement (Declaration for the Financial Year 2017-18 is not given) 8. No Objection Certificate/permission for appearing in the interview has not been uploaded
18.	11207	RAJNISH CHANDRA	<ol style="list-style-type: none"> 1. Matriculation Certificate not uploaded 2. Original certificate of Pre-Law & LL.B. is not uploaded (Rather, he has uploaded Provisional certificate) 3. Declaration regarding net income is not as per requirement, i.e., in terms of financial year 4. Caste Certificate is of prior to one year. Further, the candidate has to clarify that he belongs to EBC or BC as he has filled up EBC in online application form. 5. Details of cases pending against the candidate and their present status on affidavit required
19.	11236	LEENA MEHTA	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Intermediate Certificate not uploaded 3. Graduation Marksheet not uploaded 4. Caste Certificate is of prior to one year 5. Experience Certificate (up-to-date) not uploaded
20.	11420	PERWEZ ALAM ANSARI	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Spelling of candidate's name in the Intermediate certificate differs from that on the Online Application Form (In Intermediate Certificate his name is written as PARWEJ ALAM ANSARI whereas in Online Application form his name is written as PERWEZ ALAM ANSARI). However, the same is PERWEZ ALAM ANSARI in Provisional Certificate of Intermediate 3. Declaration regarding net income is not as per requirement (Declaration for the Financial Year 2017-18 is not given) 4. Declaration regarding 24 cases is not as per requirement, i.e., in terms of financial year

21.	11463	DILIP KUMAR	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Intermediate Certificate not uploaded 3. Declaration regarding net income is not as per requirement (Declaration for the Financial Year 2019-20 is not given) 4. Experience Certificate (up-to-date) not uploaded
22.	11616	SUNITA RANI	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Graduation Marksheet not uploaded
23.	11755	KAMAL KUMAR	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Spelling of Father's name in the Matric certificate as well as Caste certificate differs from that on the Online Application Form (In matric Certificate father's name written as Ramdhyam Jee Pal and in caste certificate father's name is written as Ram Dhyanji Pal whereas in Online Application form his father's name is written as Ram Dhyanjee Pal). In experience certificate also, there is spelling mistake in his father's name. 3. Caste Certificate is of prior to one year 4. No Objection Certificate/permission for appearing in the interview has not been uploaded
24.	11759	AJIT KUMAR	<ol style="list-style-type: none"> 1. Spelling of Father's name in the Intermediate certificate differs from that on the Online Application Form (In Intermediate Certificate father's name written as RAM BHAGAN SINGH whereas in Online Application form his father's name is written as RAM BHAJAN SINGH). 2. Caste Certificate is of prior to one year 3. Certificates of Additional Qualification not uploaded 4. Certificate of experience as an Advocate prior to his appointment in NHPC not uploaded
25.	11812	SATISH KUMAR	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. No Objection Certificate/permission for appearing in the interview has not been uploaded
26.	11920	SALEHA SABIHA	-----

27.	11950	NIBHA KUMARI	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Spelling of Father's name in the Certificate of Enrolment as Advocate differs from that on the Online Application Form (In Enrolment Certificate father's name written as BIPIN KUMAR SINGH whereas in Online Application form his father's name is written as VIPIN KUMAR SINGH) 3. Experience Certificate (up-to-date) not uploaded
28.	12012	SWAMI NANDAN PRASAD SINGH	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Caste Certificate is of prior to one year 3. Original Certificate of Graduation not uploaded. Rather he has uploaded Provisional Certificate 4. Certificate of LL.M. not uploaded
29.	12054	HEMANT LAL KHATRI	<ol style="list-style-type: none"> 1. Matriculation Marksheet not uploaded 2. Intermediate Marksheet not uploaded. 3. Graduation Marksheet not uploaded 4. Caste Certificate is of prior to one year

Annexure-II

पत्र संख्या-11/आ0.2-आ0नी0-05/2010 सा0प्र0.15440

बिहार सरकार

सामान्य प्रशासन विभाग

प्रेषक,

मो0 सिराजुद्दीन अंसारी,
सरकार के अवर सचिव।

सेवा में,

सभी प्रधान सचिव / सचिव

सभी प्रमण्डलीय आयुक्त

सभी जिला पदाधिकारी

सचिव, बिहार लोक सेवा आयोग, पटना

सचिव, बिहार कर्मचारी आयोग, पटना

परीक्षा नियंत्रक, बिहार संयुक्त प्रवेश प्रतियोगिता परीक्षा पर्वद, पटना।

सचिव, केन्द्रीय चयन पर्वद (सिपाही भर्ती), पटना।

पटना-15, दिनांक- 05.12.2017

विषय :- क्रीमीलेयर में नहीं होने संबंधी दिये जाने वाला शपथपत्र फॉर्म-xviiiA में संशोधन के संबंध में।

महोदय,

निदेशानुसार कहना है कि जाति प्रमाण-पत्र, आय प्रमाण-पत्र, आवास प्रमाण-पत्र एवं क्रीमीलेयर रहित प्रमाण-पत्र के संबंध में विभागीय परिपत्र संख्या-673 दिनांक-08.03.2011 द्वारा विस्तृत दिशा-निर्देश जारी किए जा चुके हैं।

विवेचित परिपत्र संख्या-673 दिनांक-08.03.2011 की कंडिका-(8) में प्रावधान है कि क्रीमीलेयर रहित प्रमाण-पत्र बार-बार निर्गत नहीं किए जायेंगे। पूर्व निर्गत प्रमाण-पत्र की स्थिति में क्रीमीलेयर में नही होने संबंधी स्वयं शपथ-पत्र फॉर्म-xviii में आवेदक/आवेदिका द्वारा दिया जायेगा, जो मान्य होगा।

विदित हो कि भारत सरकार, कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय (कार्मिक और प्रशिक्षण विभाग), नई दिल्ली के पत्रांक-36033/1/2013-स्था0 (आरक्षण) दिनांक-27.05.2013 द्वारा आय/सम्पत्ति के निर्धारण को संशोधन करते हुए 4.5 लाख से बढ़ाकर 6.00 लाख किया गया है, जिसे राज्य में लागू करने का निर्णय सामान्य प्रशासन विभाग, बिहार के परिपत्र संख्या-11805 दिनांक-17.07.2013 द्वारा लिया गया। इससे संबंधित संशोधित शपथ-पत्र फॉर्म-xviiiA विभागीय परिपत्र संख्या-16470 दिनांक-15.10.2013 द्वारा परिचारित किया गया है।

भारत सरकार, कार्मिक, लोक शिकायत तथा पेंशन मंत्रालय (कार्मिक और प्रशिक्षण विभाग) नई दिल्ली के नवीनतम पत्रांक-36033/1/2013-स्था0 (आरक्षण) दिनांक-13.09.2017 द्वारा आय/सम्पत्ति के निर्धारण को संशोधन करते हुए 6.00 लाख से बढ़ाकर 8.00 लाख किया गया है, जिसे राज्य में लागू करने का निर्णय सामान्य प्रशासन विभाग के परिपत्र संख्या-13687 दिनांक-31.10.2017 द्वारा लिया गया है।

इस प्रकार परिपत्र संख्या-16470 दिनांक-15.10.2013 के साथ परिचारित फॉर्म-xviiiA में 8.00 लाख की प्रविष्टि आवश्यक हो गयी है। इसी क्रम में फॉर्म-xviiiA के स्थान पर संशोधित फॉर्म-xviiiB निर्गत किया जा रहा है (छायाप्रति संलग्न)।

अतः अनुरोध है कि उक्त प्रावधान के आलोक में फॉर्म-xviiiA के स्थान पर संशोधित फॉर्म-xviiiB के साथ प्रस्तुत किया जाना वाला पूर्व निर्गत क्रीमीलेयर रहित प्रमाण पत्र वैध मानते हुए इसे स्वीकार करने की कृपा की जाय।

अनु0-यथोक्त।

विश्वासभाजन


(मो0 सिराजुद्दीन अंसारी)
सरकार के अवर सचिव।

(फॉर्म-xviii B)
अधिकारिक घोषणा पत्र का विहित प्रपत्र
(आवेदक द्वारा दिया जाने वाला शपथ पत्र)

मैं पुत्र/पुत्री
श्री निवासी, ग्राम/कस्बा/शहर
पोस्ट थाना प्रखण्ड
जिला राज्य..... एतद् द्वारा घोषित
करता/करती हूँ कि मैंसमुदाय का/की हूँ, जो कि
कार्मिक, लोक शिकायत एवं पेंशन मंत्रालय (कार्मिक एवं प्रशिक्षण विभाग), भारत सरकार,
नई दिल्ली के दिनांक-08.09.93 के कार्यालय ज्ञापन संख्या-360112/22/93-स्था0
(एस0सी0टी0) में निहित आदेश के अनुसार सेवाओं में आरक्षण के प्रयोजन से भारत
सरकार/बिहार सरकार द्वारा क्रमशः ओ0बी0सी0/पिछड़ा वर्ग, अत्यन्त पिछड़ा वर्ग के
रूप में मान्य है। मैं यह भी घोषणा करता/करती हूँ कि मैं दिनांक-08.09.1993 एवं
13.09.2017 के उपर्युक्त संदर्भित कार्यालय ज्ञापन की अनुसूची के कॉलम-3 में
उल्लेखनीय व्यक्तियों/वर्गों (सम्पन्न वर्ग) से संबंधित नहीं हूँ।

हस्ताक्षर शपथकर्ता।